# NOTICE

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that the Hon'ble Court (Coram : Ravindra V. Ghuge and Sanjay A. Deshmukh, JJ.) has been pleased to direct the registry to list for hearing all the writ petitions pertaining to the "**Supernumerary Post**" on **02/12/2022 at 2.30 pm., to be followed on 03/12/2022 (First Saturday) in case the Board is not over.**

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

**By Order**

Date : 14/11/2022

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)